

(b) whether Government have also taken a decision to enact legislation to safeguard the interests of lakhs of domestic workers ; and

(c) if so, when these legislations are proposed to be brought forward ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** (a) An amendment of the Industrial Disputes Act, 1947 to bring such workers within the purview of that Act is contemplated.

(b) No.

(c) The amendment to the Industrial Disputes Act, 1947 would be brought forward as early as possible.

#### Warm Clothing for Bangla Desh Refugees

637 **SHRI S. N. MISHRA :**  
**SHRI R. K. DASCHOW-DHURY :**

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the refugee women and children who have since crossed over from Bangla Desh are ill-clad ; and

(b) if so, the measures taken to provide them clothing in view of the impending winter ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** (a) It would not be quite correct to say that the women and children who have since crossed over from Bangla Desh are ill-clad. Their women and children have clothings comparable with the poorer sections of the Indian local population.

(b) It has been decided to provide them with one set of cotton clothings. In addition, children upto the age of 12 years are being provided with woolen sweaters or bundies. The adults are being provided with one blanket each, wollen or cotton, subject to a maximum of three blankets per family. Procurement action has been taken by the State Governments concerned or by the UNICEF in case of blankets.

#### प्रधान मंत्री की रूस यात्रा

638, श्री सुकल चन्द कश्यप :

श्री पी० सु० मेहता :

श्री पी० गंगादेव :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रधान मंत्री ने सितम्बर, 1971 के अन्त में रूस की यात्रा की थी ; और

(ख) यदि हां, तो बगला देश श्रौर शरणार्थियों की समस्याओं पर प्रधान मंत्री श्रौर सोवियत नेताओं के बीच हुई वार्ता का क्या परिणाम रहा ?

विदेश मंत्रालय में उप मंत्री (श्री सुरेन्द्रपाल सिंह) : (क) जी हां ।

(ख) यात्रा की समाप्ति के बाद जारी किये गये संयुक्त वक्तव्य में से संबन्धित अंश सदन के सभा-पटल पर रखा जा रहा है । [प्रन्थालय में रखा गया । देखिये सभ्या LT—1026 A/71]

#### Recognition of Democratic Republic of Vietnam

639. **SHRI M. KATHAMUTHU :**  
**SHRI BHOGENP. A. JHA :**

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the question of according full diplomatic recognition to the Democratic Republic of Vietnam had been considered by Government ; and

(b) if so, the decision taken in the matter ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** (a) and (b). The Government of India have under constant review the question of strengthening of our relations with the Democratic Republic of Vietnam. In what form or manner this should be done is still under consideration.

#### Man-Days Lost due to Strikes and Lock-Outs in Industrial Sector

640. **SHRI DASARATHA DEB :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the total number off man-days lost